

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
Tis Hazari Courts, Delhi

ORDER

Consequent upon recommendations of the 'MACP Screening Committee for employees of all Groups (A, B & C) of this Establishment for grant of Financial Upgradation under the MACP/ACP Scheme' in its meeting held on 22.09.2025, and in view of order dated 22.08.2025 passed by the Hon'ble High Court of Delhi passed in WP (C) No. 12764/2025 & CM Appl. No. 52132/2025 titled "*Hemant Sharma Vs. The Principal District & Sessions Judge (HQs)*", following Senior Judicial Assistant is hereby granted benefits of financial upgradations under the ACP/MACP Scheme, subject to any modifications arising from future policy decisions or orders issued by the Competent Authority in respect of such ACP/MACP benefits:

Emp. Code	Name of the Official	Father's Name	Date of Joining (as LDC)	Date of grant of 1 st ACP (S-10 Rs. 5500-175,9000) (As per 3 rd GPC)	Date of grant of 2 nd MACP (Rs. 9300-34800/- + GP Rs. 4800/-) (As per 6 th GPC)	Date of grant of 3 rd MACP (Rs. 6500-10500/- + GP Rs. 6600/-) (As per 6 th GPC)
13353/81291291	Hemant Kumar Sharma	Gopal Lal Sharma	04.06.1986 (ad-hoc treated as regular)	09.08.1999 (Introduction of ACP Scheme)	01.09.2008 (Introduction of MACP Scheme)	04.06.2016 (On completion of 30 years)

NOTE: The official may exercise his 'Option Form' in the concerned Accounts Branch of his respective district for the purpose of pay fixation within one month from the issuance of this Order.

(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 78088-78100 /MACP/S&P(JA/SJA)/Admn. II(HQs)/THC/2025

Dated, Delhi the 14 OCT 2025

Copy forwarded for information & necessary action to:

1. Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi;
2. PS to the undersigned;
3. DDO/AAO, Accounts Branch, East District, Karkardooma Courts, Delhi;
4. Branch In-charge, Litigation Branch, HQs, THC, Delhi;
5. Pay & Accounts Office, Delhi (through Accounts Branch concerned);
6. Dealing Official (Service Book), Accounts Branch, East District, Karkardooma Courts, Delhi;
7. Pay Bill Clerk, Accounts Branch, East District, Karkardooma Courts, Delhi;
8. Dealing Official, Personal File Seat, Admn. II, HQs, THC, Delhi;
9. Dealing Official, ACR Cell, HQs, THC, Delhi;
10. Dealing Official, Website Committee, THC, Delhi for uploading this order on official website of this office under the tab "Employees' Corner";
11. Dealing Official, LAYERS Seat, THC, Delhi for uploading on LAYERS portal;
12. Sh Hemant Kumar Sharma (IC: 13353/ 81291291), Senior Judicial Assistant, Caretaking Branch, East District, Karkardooma Courts, Delhi.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi